COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 65 of 2016 & IA No. 166 of 2016

Dated: 3rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Punjab State Power Corporation Ltd. ...Appellant(s)

Vs.

Biomass Power Producers Association & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Swapna Seshadri Mr. Sandeep Rajpurohit

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Nimesh Kr. Jha for R-1

Mr. Arjun Grover

Mr. Aditya Grover for R-2

Mr. Sakesh Kumar for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.07.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson